Enhancing power generation capacity

†3237. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of POWER be pleased to state:

- (a) whether some States are making efforts to enhance their power generation capacity through private partners so as to meet the power shortage;
 - (b) if so, the details thereof;
- (c) whether Government has provided any amount as incentives to such States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The States of Tripura, Sikkim and Arunachal Pradesh have taken up power projects in private partnership to enhance their power generation capacity. One Thermal Project of 726.6 MW has been commissioned in Tripura. Four hydro projects, aggregating 2120 MW in Sikkim, and one Hydro Project of 144 MW in Arunachal Pradesh have commenced construction.

- (c) No, Sir.
- (d) Does not arise.

Commissioning of power projects

3238.SHRI A.K. SELVARAJ: Will the Minister of POWER be pleased to state:

- (a) whether a committee has suggested a slew of moves including an extension of commissioning of power projects by one year and implement easier funding rules;
 - (b) if so, the details thereof; and
- (c) whether for hydel projects this date is proposed to be extended by two years and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The Department of Financial Services, Ministry of Finance had constituted a Working Group under the Chairmanship of CMD, India Infrastructure Finance Company Ltd. (IIFCL) with representatives from banks and financial institutions

[†]Original notice of the question was received in Hindi.

as members, to examine the suggestions made by Association of Power Producers, including, *inter-alia*, the suggestion for extension of Date of Commencement of Commercial Operation (DCCO) by additional two years. The working group has submitted its report to Department of Financial Services, Ministry of Finance on 20.11.2014.

Bail-out plan for power projects

3239.SHRI A.K. SELVARAJ: Will the Minister of POWER be pleased to state:

- (a) whether Government is considering to finalize a bail-out plan for power projects hit by funding and clearance hurdles to revive the sector and boost power supply in an energy starved economy;
 - (b) if so, the details thereof;
- (c) whether Government is also considering to set up a high powered group comprising RBI Deputy Governor and power and financial services secretaries to implement the recommendations of a high level committee; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) No, Sir. However, to examine the suggestions received from the Association of Power Producers (APP), a Working Group under the Chairmanship of Chairman and Managing Director, India Infrastructure Finance Company Limited (IIFCL) with representatives from Banks/FIs as members was set up. The Working Group has submitted its Report to Department of Financial Services.

Construction of roads in Uttarakhand

3240.SHRI TARUN VIJAY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of roads constructed in Uttarakhand with Central assistance and under BRO along with the delays and cost escalation as a result thereof during last three years, district-wise;
 - (b) the details of funds sanctioned for new roads during 2014-15; and
- (c) whether Government proposes to connect the roads of Gram Matela, Narava, Vaansi, Langora and Kolida in Pauri district of Uttarakhand during 2014-15 and the status or road connectivity upto Gunji and Nabi Dhang from Dharchula on Kailash Manasarovar pilgrimage route?